

ITEM NO.3

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SMW(C) No(s). 4/2024

**IN RE REFIXATION OF PENSION CONSIDERING
 SERVICE PERIOD IN DISTRICT
 JUDICIARY AND HIGH COURT**

Petitioner(s)

VERSUS

Respondent(s)

WITH

W.P.(C) No. 993/2017 (X)
(IA No. 146989/2022 - EXEMPTION FROM FILING O.T., IA No. 146988/2022 - INTERVENTION APPLICATION)

W.P.(C) No. 1048/2017 (X)

W.P.(C) No. 548/2018 (X)
(IA No. 266297/2024 - APPLICATION FOR SUBSTITUTION)

W.P.(C) No. 911/2018 (X)
(IA No. 18577/2020 - ADDITION / DELETION / MODIFICATION PARTIES, IA No. 107836/2018 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 161151/2018 - EARLY HEARING APPLICATION, IA No. 107837/2018 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 86/2019 (X)
(IA No. 7729/2019 - EXEMPTION FROM FILING O.T., IA No. 250186/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 1542/2019 (X)

W.P.(C) No. 660/2023 (X)
FOR ADMISSION

W.P.(C) No. 102/2024 (X)
(IA No. 185183/2024 - EXEMPTION FROM FILING O.T., IA No. 89610/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 25226/2024 (X)
(IA No. 151093/2024 - EXEMPTION FROM FILING O.T. AND IA No. 227754/2024 - EXEMPTION FROM FILING O.T.)

Date : 28-01-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) :

Mr. K. Parameshwar, Sr. Adv. (A.C.)
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 Mr. S. Geyolin Selvam, Adv.
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For Respondent(s) :

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 Mr. K M Nataraj, A.S.G.
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 Mr. Vivek Gupta, Adv.

Mr. Rajan Kr.chourasia, Adv.
Mr. Amrish Kumar, AOR

Ms. Charu Ambwani, AOR

Mr. Anandh Kannan N., AOR

Mr. Danish Zubair Khan, AOR
Dr. Lokendra Malik, Adv.
Mr. George Pothan Poothicote, Adv.

Mr. Aviral Saxena, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Heard Mr. K. Parameshwar, leaned Amicus Curiae, Mr. S. Nagamuthu in W.P.(C) Nos. 993 of 2017, 1048 of 2017, 548 of 2018, Mr. Manoj Goel in W.P.(C) No. 911 of 2018, Mr. S.B. Upadhyaya in W.P.(C) No. 86 of 2019, Mr. Prem Prakash in W.P.(C) Nos. 660 of 2023 and Diary No. 25226 of 2024, learned senior counsel/leaned counsel appearing for the petitioner(s), Mr. Sudhir Kumar Saxena, learned senior counsel for the petitioner in W.P.(C) No. 102 of 2024 & for the respondent in W.P.(C) No. 993 of 2017 and Mr. R. Venkatramani, Attorney General for India appearing for the Union of India.
2. Arguments concluded.
3. Judgment is reserved.
4. Written submissions(s)/note(s) be filed on or before 03.02.2025.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)
COURT MASTER (NSH)